- (b) if so, the details thereof;
- (c) whether Government would take necessary steps to resolve the increasing problem of drinking water in the quarters of all areas of Delhi keeping in view of the problems of these people; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) New Delhi Municipal Council (NDMC) has informed that some times shortage of water is observed in these areas on account of short supply of water from Delhi Jal Board (DJB).

(c) and (d) NDMC has also informed that it is trying to improve the water situation in these areas. To overcome low pressure problem of drinking water, an underground tank was constructed after getting in principle approval from Delhi Jal Board. Pending release of water to this tank by DJB, the tank is being operated with internal arrangement.

Allotment of plots under Rohini scheme

†2769. SHRI RASHEED MASOOD: Will the Minister OF URBAN DEVELOPMENT be pleased to state:

- (a) the number of plots in the Rohini plot scheme that were allotted or for which draw of lots was held and the number of such applicants who are either no longer alive or are living abroad;
- (b) the number of applicants who do not have the original receipt of booking; and
 - (c) whether the allotment of plots to such applicants will be cancelled?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) to (c) The Delhi Development Authority (DDA) has informed that the draw for allotment of plots to wait list registrants for Rohini Residential Scheme 1981 was held on 12.06.2012. In this draw a total of 24529 plots under various categories have been allotted on provisional basis. The allotment in respect of those applicants who are either no longer alive or are living abroad as well as those applicants who have lost their original receipts will also be considered under the provisions of Rohini Residential scheme, 1981 and the policies of DDA.

[†]Original notice of the question was received in Hindi.

Water supplied by Delhi Jal Board

†2770. SHRI RASHEED MASOOD: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the water being supplied by Delhi Jal Board is not in consonance with the standards;
- (b) if so, the details of the action being taken to get it purified in consonance with the standards:
 - (c) the extent of amount spent on the replacement of the pipes; and
 - (d) the reasons for leakage of water not being checked?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) Delhi Jal Board (DJB) has informed that water being supplied in Delhi is potable and meets the prescribed quality parameters as per BIS 10500-2003 standards.

- (c) DJB has reported that an expenditure of about Rs.61825 lac has been incurred during Eleventh Five Year Plan for improvement and replacement of the old pipelines.
- (d) DJB has also informed that leakages in the water distribution network are checked and attended regularly. DJB has an independent division called Leak Detection and Investigation Cell which monitors repairs of leakages. The old water pipelines and equipment which have out-lived their useful life are replaced in a phased manner.

Non-release of second instalment of project cost in Karnataka

2771. DR. VIJAY MALLYA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the second instalment of the project cost for various sewage and drains, culverts etc. in Karnataka State, amounting to Rs. 3223.46 lakhs is yet to be released in favour of Government of Karnataka; and
- (b) by when the funds are expected to be released to the State Government authorities?

[†]Original notice of the question was received in Hindi.